

ITEM NO.802
(Mentioning)

COURT NO.6

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 21783/2023

(Arising out of impugned judgment and order dated 17-07-2023 in WA No. 452/2021 passed by the High Court of Chhattisgarh at Bilaspur)

CHHATTISGARH GRAMIN BANK & ORS.

Petitioner(s)

VERSUS

H.K. LAGAR

Respondent(s)

(IA No. 110966/2024 - APPLICATION FOR INTERIM RELIEF)

Date : 10-05-2024 The IA No. 110966 of 2024 was mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) Mr. Rishabh Sancheti, Adv.
Ms. Padma Priya, Adv.
Mr. Garvit Sharma, Adv.
Mr. Naman Jain, Adv.
Mr. Vidhan Malik, Adv.
Mr. K. Paari Vendhan, AOR

For Respondent(s) Mr. Niraj Sharma, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the petitioners, list IA No. 110966 of 2024 on 14.05.2024.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR